

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/2530/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 23rd March, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAJ/2023/655 dtd. 22nd March, 2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.03.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 23.03.2023 till the morning of 27.03.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/2531/A, dated 23.03.2023

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)